

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 254 of 2013 &
I.A. No. 339 & 340 of 2013**

Dated : 14th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Dakshin Haryana Bijli Vitran Nigam Ltd. ... Appellant (s)

Versus

M/s Toshiba Corporation of India & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Varun Pathak

**Counsel for the Respondent(s): Mr. Vishal Gupta
Mr. Kumar Mihir for R.1**

ORDER

It is represented by the learned counsel for the parties that the settlement talks are still going on. They seek some more time to report the settlement.

Post the matter on **09.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt